

SUPREME COURT OF INDIA  
RECORD OF PROCEEDINGS  
CRIMINAL APPEAL NO(s). 1323 OF 2007  
BEFORE THE REGISTRAR S.G. SHAH

SYED AHMED

Appellant (s)

VERSUS

STATE OF KARNATAKA

Respondent(s)

(With office report)

Date: 07/01/2009 This Appeal was called on for hearing today.

For Appellant(s)

Mr. Rajesh Mahale,Adv.

Mr. Shanth Kr. V. Mahale, Adv.

Mr. Harisha S.R. Hebbar, Adv.

For Respondent(s)

Ms. Anitha Shenoy,Adv.

UPON hearing counsel the Court made the following  
ORDER

List the matter with file only on 4-2-2009.

va

(S.G.SHAH)  
Registrar